NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 259/ 16	TP 109/17	For compliance of office objectionsrai sed by registry	433(e)	Patil Electric Works PvtLtd. Kirloskar Electric Co.Ltd.

SI	NAME (IN CAPITAL)	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM

ORDER

Counsel for Petitioner is present. Again he again requested time for complying the objections raised by the registry. At his request, list it on 11/01/2018.

Member (T)

Member (J)